

LOK SABHA
UNSTARRED QUESTION NO. 2049
TO BE ANSWERED ON 10.12.2015

Accessibility of Safe Drinking Water

†2049. SHRI VISHNU DAYAL RAM:
SHRI PINAKI MISRA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- a) the number and percentage of households reportedly travelling long distances to fetch safe drinking water, State/ UT-wise;
- (b) the steps taken/being taken by the Government to provide safe drinking water within the premises or with better accessibility;
- (c) the details of the schemes/ programmes being implemented by the Government for providing Piped Water Supply (PWS) in rural areas and the targets fixed and achievements made thereunder during each of the last three years and the current year, State/UT-wise;
- (d) the details of habitations where PWS is presently not available and the time by which these habitations are likely to be provided with PWS, State/UT-wise; and
- (e) the others steps taken/proposed to be taken by the Government to ensure availability of safe drinking water to every household in the country?

ANSWER
MINISTER OF STATE FOR DRINKING WATER & SANITATION
(SHRI RAMKRIPAL YADAV)

- (a) The Ministry does not monitor the number of households travelling long distance to fetch safe drinking water. However, as per Census 2011, 22.10% of rural households have to travel more than half a kilometer for fetching drinking water in rural areas
- (b) & (c) In the 12th Five Year Plan period (2012-17) there has been a major shift of emphasis towards piped water supply with the goal of providing at least 50 % of the rural population with at least 40 lpcd within the household premises or at a distance of not more than 100 m from their households.

The Government of India administers the National Rural Drinking Water Programme (NRDWP) under which the financial and technical assistance is provided to States to supplement their efforts to provide adequate safe drinking water to the rural population. The execution of the rural water supply schemes is done by the State / UT governments. Government of India has given priority to cover partially covered habitations and quality affected habitations with safe drinking water. In the Twelfth Five year plan period, the focus is on piped water supply. The targets fixed and achievement made under Piped Water Supply in rural areas for the last three years and current year is given at Annexure-I.

(d) & (e) The details of habitations where PWS is presently not available is given at Annexure-II. Under NRDWP, this Ministry has prepared a strategic plan for the rural drinking water sector for the period 2011-2022, which stresses on extending the piped water supply to more households in the rural areas. The interim goal till 2017, is to cover 50% of all rural households with piped water supply. By 2022, the goal is to cover 90% rural households with piped water supply.

Annexure referred to in part (b) & (c) of Lok Sabha Unstarred Q. No. 2049 due for answer on 10.12.2015

Targets fixed & achievement for Nos. of rural Habitations for coverage with Piped Water Supply									
S.No.	State	2012-13		2013-14		2014-15		2015-16 (As on 07.12.2015)	
		Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement
1.	ANDAMAN and NICOBAR	0	0	0	0	2	0	0	0
2.	ANDHRA PRADESH	5477	3261	5772	2768	2763	2390	2512	814
3.	ARUNACHAL PRADESH	292	355	290	342	202	194	234	92
4.	ASSAM	4458	3600	4444	2595	5282	1751	4341	211
5.	BIHAR	802	672	382	107	227	154	900	39
6.	CHATTISGARH	382	528	273	1936	42	1758	24	158
7.	GOA	0	0	0	0	0	0	0	0
8.	GUJARAT	1134	1650	2123	3786	1715	2494	1249	570
9.	HARYANA	935	844	844	590	415	436	467	68
10.	HIMACHAL PRADESH	2448	2634	2491	2566	2431	2533	2063	1128
11.	JAMMU AND KASHMIR	1162	978	866	756	763	624	681	63
12.	JHARKHAND	4192	1155	1948	778	1784	1656	91	202
13.	KARNATAKA	9911	12493	14551	16542	10077	14262	10789	3769
14.	KERALA	696	668	813	356	985	221	1259	182
15.	MADHYA PRADESH	1805	1756	2625	2407	2200	2687	2252	527
16.	MAHARASHTRA	5545	4248	4772	3689	3803	3391	2766	612
17.	MANIPUR	246	193	236	243	191	222	199	44
18.	MEGHALAYA	541	401	542	457	342	256	227	16
19.	MIZORAM	49	4	46	56	81	50	10	3
20.	NAGALAND	105	118	85	131	120	190	0	24
21.	ODISHA	3682	1445	2068	1318	1775	2328	469	914
22.	PUDUCHERRY	30	0	0	0	0	0	0	0
23.	PUNJAB	1383	464	1420	727	489	379	554	77
24.	RAJASTHAN	4588	1729	3259	2218	4031	2405	1748	818
25.	SIKKIM	269	99	165	75	93	16	0	10
26.	TAMIL NADU	6919	6980	5976	5726	4527	8530	4500	196
27.	TELANGANA					1779	1605	0	998
28.	TRIPURA	906	724	892	662	927	981	875	247
29.	UTTAR PRADESH	513	437	3661	1725	3604	3614	87	0
30.	UTTARAKHAND	1078	981	1044	949	828	972	862	303
31.	WEST BENGAL	3749	3604	2754	2879	4952	4865	4564	1545
	Total	63297	52021	64342	56384	56430	60964	43723	13630

Annexure-II

**Annexure referred to in part (d) of Lok Sabha Unstarred Q. No. 2049 due for answer
on 10.12.2015**

S. No.	State Name	Number of Habitations	
		Total	Without PWS Schemes
1	ANDAMAN and NICOBAR	400	140
2	ANDHRA PRADESH	48206	11609
3	ARUNACHAL PRADESH	7730	4134
4	ASSAM	89910	55981
5	BIHAR	110140	104103
6	CHANDIGARH	18	18
7	CHATTISGARH	73848	58396
8	DADRA & NAGAR HAVELI	70	70
9	DAMAN & DIU	21	21
10	GOA	347	241
11	GUJARAT	34846	3626
12	HARYANA	7958	295
13	HIMACHAL PRADESH	53604	1862
14	JAMMU AND KASHMIR	15798	935
15	JHARKHAND	119667	106628
16	KARNATAKA	59945	11192
17	KERALA	11883	73
18	LAKSHADWEEP	9	9
19	MADHYA PRADESH	127552	106732
20	MAHARASHTRA	100639	32141
21	MANIPUR	2870	190
22	MEGHALAYA	10487	4487
23	MIZORAM	760	81
24	NAGALAND	1530	69
25	ODISHA	157158	118897
26	PUDUCHERRY	266	51
27	PUNJAB	15395	1872
28	RAJASTHAN	121683	78889
29	SIKKIM	2084	9
30	TAMIL NADU	100018	1166
31	TELANGANA	24802	2985
32	TRIPURA	8723	2350
33	UTTAR PRADESH	260801	239600
34	UTTARAKHAND	39309	1818
35	WEST BENGAL	104826	66798
	Total	1713303	1017468